

## CHAPTER VI

### A statement of the categories of documents that are held by it or under its control

#### 6.1 Same as Chapter IV

Sl.No.	Category of the document	Name of the document and its introduction in one line	Procedure to obtain the document	Held by/under control of

## CHAPTER VII

### Statement of boards, council, committees and other bodies constituted under the control of Law (B) Department.

THE MEGHALAYA STATE LEGAL SERVICES AUTHORITY SHILLONG  
CONSTITUTED VIDE NOTIFICATION NO. LA./3/94/101 DT 15<sup>TH</sup> JULY, 1998

The Meghalaya State Legal Services Authority, Meghalaya Addl. Secretariat,  
MATI Building, Shillong – 793002.

#### 1. COMPOSITION:

##### **Patron in Chief:**

- (a) Hon'ble Chief Justice of the High Court of Meghalaya. Executive Chairman.
- (b) Vice Chairman.

##### **Members:**

- (c) The Advocate General, Meghalaya.
- (d) The Secretary, Government of Meghalaya Finance Department.
- (e) The Secretary, Government of Meghalaya, Law Department.
- (f) The Inspector General of Police, Meghalaya.
- (g) Secretary, Khasi Hills Autonomous District Council.
- (h) Secretary, Jaintia Hills Autonomous District Council.
- (i) Secretary, Garo Hills Autonomous District council

#### **Including Non-Official Members.**